

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 182/TT/2014

Date: 28.9.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Truing up transmission tariff for 2009-14 tariff block and
determination of transmission tariff for 2014-19 tariff block for Dehri –
Karamnasa transmission System in Eastern Region

Sir,

With reference to your petition mentioned above, please furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 23.10.2015:-

- a) Details of de-capitalization of assets made during 2009-14 and 2014-19, if any; and
- b) Petition number corresponding to other assets covered in the project, wherein the true- up tariff for 2009-14 has been claimed.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
Assistant Chief (Legal)